

E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-05/2018/ 6612 /A

From :- Smti Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 15th November, 2018.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. JKD/HLTC/2018-19/3625, dated 08.10.2018
and letter No. JKD.P/2018/3704 dated 02.11.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail HTC along with your wife and dependent parents, to visit your home at Dibrugarh from 09.11.2018 to 15.11.2018 for the block period 2016-2017, by the shortest possible route, as per existing Rules.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2018/ 6613-6614 /A, dated
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.

del/-

JT. REGISTRAR (VIGILANCE)